



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/188 & 189/2017
IN
PETITION NUMBER : TCP/208/2016
NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others
NAME OF THE RESPONDENT(S) : M/s Shanti Electricals Agency Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	ANUPAMA KUMAR for M/s R. Parthasarathy	counsel for Respondents	
2.	Arthiban Vijay Sei Charan Rengasajan	counsel for P	

ORDER

Counsel representing both the parties are present and prayed time for making submissions. Time extended at their request. Put up on 11.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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